

GOVERNMENT OF MEGHALAYA
LABOUR DEPARTMENT

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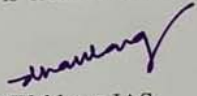
NOTIFICATION

Dated: Shillong the 28th March, 2020

No.LBG.73/12/Pt-1/360 - In continuation of Notification No. LBG.73/12/Pt-1/359 dated 24th March, 2020 and in exercise of the powers conferred under Section 22 of the Building & Other Construction Workers' (Regulation of Employment and Conditions of Service) Act, 1996, the Governor of Meghalaya is pleased to extend the monetary grant of **₹1000 (Rupees One thousand)** only per beneficiary per week to beneficiary workers registered with the **Meghalaya Building and Other Construction Workers Welfare Board**, for the period starting from **30th March 2020 to 12th April 2020**, in accordance with the following terms and conditions.

Terms & Conditions:

1. A registered Building & Other Construction Workers' who could not attend to his work on account of shutdown due to COVID-19 may make a claim to the Labour Inspector of Blocks concerned.
2. The registered Building & Other Construction Workers' shall, along with his claim, submit xerox copy of the ID card, xerox bank pass book and up -to-date contribution which is to be submitted to the Labour Inspector concerned.
3. The Labour Inspectors, on receipt of the claims, shall verify the same and forward to the Deputy Labour Commissioners/ Assistant Labour Commissioners of their respective Districts.
4. The Deputy Labour Commissioners/ Assistant Labour Commissioners, on receipt of the claims, shall certify and forward the same immediately to the Board Office for taking necessary actions.
5. The Board Office shall ensure that the compensation amount is credited to the respective accounts of the beneficiaries as early as possible.


D.P. Wahlang, IAS,
Principal Secretary to the Govt of Meghalaya
Labour Department

Dated Shillong, the 28th March, 2020

MemoNo.LBG.73/12/Pt-1/360-A

Copy to :

1. The P.S to the Chief Minister, Government of Meghalaya for kind information of the Hon'ble Chief Minister.
2. The P.S to the Deputy Chief Minister, Labour, etc Government of Meghalaya for kind information of the Hon'ble Deputy Chief Minister.
3. The Principal Secretary, Government of Meghalaya & Chairman, Meghalaya Building & Other Construction Workers' Welfare Board for kind information of Chairman.
4. State Informatics Officer, NIC, Shillong.
5. The Labour Commissioner, Meghalaya, Shillong, for information and necessary action.
6. Director of Printing & Stationery, Meghalaya, Shillong for publication in the next issue of the Meghalaya Gazette.
7. Joint Labour Commissioner, Shillong/ Tura, for information and necessary action.
8. All Deputy Labour Commissioner/ Assistant Labour Commissioner for information and necessary action.
9. Media Cell of the Health & Family Welfare Department.

By order etc..